

DIVISION BENCH
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/13(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	RAHUL MAROO VS BRUCK PHARMA PRIVATE LIMITED
UNDER SECTION	SEC. 73(4)

Appearance via video conference/physically

Ms. Rosy Banerjee, Adv.] For Applicant

Mr. Vipul Jai, Adv.] For Respondent

Ms. Vanshika Rana, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **13.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**